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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CA(AA) 01/17	Hearing	230 232	Global Entropolis(Vizag) Pvt. Ltd.

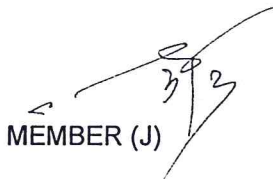
SL.NO. NAME (IN CAPITAL) DESIGNATION  
&  
PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE  
(Petitioner Respondent)

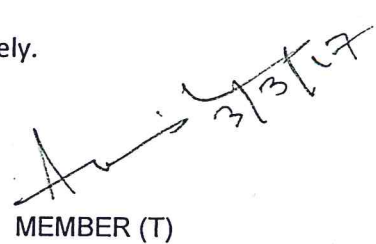
DAY SHANKAR Associate for Rehinames  
9845014767.



Memo filed by the Applicant's counsel for withdrawal of the CA. CA Permitted to be withdrawn.

Accordingly CA dismissed as withdrawn. Order passed separately.

  
MEMBER (J)

  
MEMBER (T)